

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For the attention of the stakeholders of Tarkett Industries Limited

1.	Name of Corporate Person	Tarkett Industries Limited
2.	Date of Incorporation of corporate person	10/02/2006
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies-Mumbai
4.	Corporate Identity Number of corporate person	U25200MH2006PLC159659
5.	Address of the registered office and principal office (if any) of corporate person	Govind Building, 5th Floor, 124/140, Princess Street, Mumbai- 400002
6.	Liquidation commencement date of corporate person	October 20, 2020
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Maya Gupta Address: 3685/7, Narang Colony Tri Nagar, Delhi-110035 Mobile No. 7838777116 Email Id:fcsmayagupta@gmail.com IP Registration Number: IBBI/IPA-002/IP-N00363/2017-18/11061 Correspondence Address for sending claims: Maya Gupta & Associates 701, Vikrant Tower, Rajendra Place, New Delhi-110008 Email id: liquidatortil@gmail.com
8.	Last date for submission of claims	November 19, 2020

Notice is hereby given that the Tarkett Industries Limited has commenced voluntary liquidation on October 20, 2020

The stakeholders of Tarkett Industries Limited are hereby called upon to submit a proof of their claims, on or before November 19, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23.10.2020
Place: Delhi

Maya Gupta
Liquidator in the matter of
M/s Tarkett Industries Limited